

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/103/2017  
NAME OF THE APPLICANT : INDU REMEDIES PVT LTD  
UNDER SECTION : 559

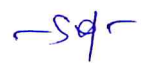
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. A. JAYAWARDHANA	Partner to company	
2.	K. MANIVANNAN	MR for Official Liquidator	

**ORDER**

Counsel for Petitioner present. Mr. K. Manivannan, Representative of the Official Liquidator also present and filed reply. Matter is posted for arguments. Put up on 25.10.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)